

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-525
IB-418/ND/2020

IN THE MATTER OF:

Vinod Kumar
V/s
Aaryany Creations Pvt Ltd

....Applicant

....Respondent

SECTION

U/s Sec. 9 IBC

Order delivered on 22.01.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

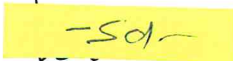
SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

We are not convinced with the reasons given in the affidavit. The deponent is directed to file a fresh affidavit stating the correct facts within one week from today. List the matter on 25.02.2021.


(K.K. VOHRA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)